

F. No. J-11017/3/2024-Judicial (1)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 7<sup>th</sup> February, 2024

**ORDER**

The President is pleased to extend the terms of the panel counsel whose names are occurring in this Department's Order No. J-11017/12/2018-Judicial dated 27.10.2020 for conducting Central Government litigations before the High Court of Manipur and before various District & Subordinate Courts in the state of Manipur, 'until further orders'.

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. and No. 27(11)/99-Judl. both dated 24.09.1999 to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Suhita Anand)

Joint Secretary & Legal Adviser

**Copy (through email) to:-**

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary / Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Khomdram Samarjit Singh, Deputy Solicitors General of India, High Court Of Manipur.
4. The Registrar, High Court of Manipur
5. The Cash (LA) Section to continue the payment of retainership fee as admissible to the Standing Government Counsel whose names are mentioned in the aforesaid order dated 27.10.2020 'until further orders'.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.

  
07.02.2024

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